

14.01½ hrs.

PAPER LAID ON THE TABLE

Review on the Working of and Annual Report of Bharat Ophthalmic Glass Limited, Durgapur, for 1995-96 etc.

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI S.R. BALASUBRAMONIYAN) : (a) On behalf of Shri Murasoli Maran, I beg to say on the Table -

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:-

(a) (i) Statement regarding Review by the Government of the working of the Bharat Ophthalmic Glass Limited, Durgapur, of the year 1995-96.

(ii) Annual report of the Bharat Ophthalmic Glass Limited, Durgapur, for the year 1995-96, alongwith Audited Accounts and comments of the comptroller and Auditor General thereon.

[Placed in Library, See No. LT 892/96]

(b) (i) Statement regarding Review by the Government of the working of the Engineering Project (India) Limited, New Delhi, for the year 1995-96.

(ii) Annual Report of the Engineering Projects (India) Limited, New Delhi, for the year 1995-96, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 893/96]

(c) (i) Statement regarding Review by the Government of the working of the Hindustan Cables Limited, Calcutta, for the year 1995-96.

(ii) Annual Report of the Hindustan Cables Limited, Calcutta, for the year 1995-96, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 894/96]

(d) (i) Statement regarding Review by the Government of the working of the Bharat Yatra Nigam Limited and its subsidiaries for the year 1995-96.

(ii) Annual Report of the Bharat Yatra Nigam Limited and its subsidiaries for the year

1995-96, alongwith Audited Accounts and comments of the comptroller and Auditor General thereon.

[Placed in Library, See No. LT 895/96]

(2) (i) A copy of the Annual Report (Hindi and English versions) of the Coir Board, Kochin for the year 1995-96 under section 19 of the Coir Industry Act, 1953.

(ii) Statement (Hindi and English versions) regarding Review by the Government of the working of the Coir Board, Kochi, for the year 1995-96.

[Placed in Library, See No. LT 896/96]

(3) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Small Industry Extension Training, Hyderabad, for the year 1994-95, alongwith Audited Account.

(ii) Statement (Hindi and English versions) regarding Review by the Government of the working of the National Institute of Small Industry Extension Training Hyderabad, for the year 1995-96.

[Placed in Library, See No. LT 897/96]

(4) (i) A copy of the Annual Report (Hindi and English versions) the Indo German Tool Room, Ahmedabad, for the year 1995-96, alongwith Audited Account.

(ii) Statement (Hindi and English versions) regarding Review by the Government of the working of the Indo German Tool Room, Ahmedabad, for the year 1995-96.

[Placed in Library, See No. LT 898/96]

(5) (i) A copy of the Annual Report (Hindi and English versions) the Indo German Tool Room, Indore, for the year 1995-96, alongwith Audited Accounts.

(ii) Statement (Hindi and English versions) regarding Review by the Government of the working of the Indo-German Tool Room, Indore, for the year 1995-96.

[Placed in Library, See No. LT 899/96]

(6) (i) A copy of the Annual Report (Hindi and English Versions) of the Central Tool Room, Ludhiana, for the year 1995-96, alongwith Audited Accounts.

(ii) Statement (Hindi and English versions) regarding Review by the Government of the working of the Central Tool Room Ludhiana, for the year 1995-96.

[Placed in Library, See No. LT 900/96]

- (7) (i) A copy of the Annual Report (Hindi and English versions) of the Central Tool Room and Training Centre, Jamshedpur, for the year 1995-96, alongwith Audited Accounts.
- (ii) Statement (Hindi and English versions) regarding Review by the Government of the working of the Central Tool Room and Training Centre, Jamshedpur for the year 1995-96.

[Placed in Library, See No. LT 901/96]

- (8) (i) A copy of the Annual Report (Hindi and English versions) of the Central Institute of Tool Design, Hyderabad, for the year 1995-96, alongwith Audited Account.
- (ii) Statement (Hindi and English versions) regarding Review by the Government of the working of the Central Institute of Tool Design, Hyderabad, for the year 1995-96

[Placed in Library, See No. LT 902/96]

Coinage (Standard Weight and Remedy of Commemorative Coins of Five Rupees, containing Copper Seventy-five percent and Nickel Twenty-five percent) coined with the them 'Towards Ever Green Revolution' Rules, 1996 etc.

THE MINISTER OF FINANCE (SHRI P. CHIDAMBARAM) : I beg to lay on the Table -

- (1) A copy of the coinage (Standard Weight and Remedy of Commemorative Coins of five Rupees, containing Copper seventy-five percent and Nickel Twenty-five percent) coined with the them "Towards Ever Green Revolution" Rules, 1996 (Hindi and English versions) published in Notification No. G.S.R. 519 (E) in Gazette of India dated the 11th November, 1996 under sub-section (3) of section 21 of the Coinage Act, 1906.

[Placed in Library, See No. LT 903/96]

- (2) A copy each of the following notifications (Hindi and English versions) under section 159 of the Customs Act, 1962:-

- (i) The Customs and Central Excise Duties Drawback (Second Amendment) Rules, 1996 published in notification No. G.S.R. 486 (E) in Gazette of India dated the 22nd October, 1996, together with an explanatory memorandum.
- (ii) G.S.R. No. 399 (E) published in Gazette of India dated the 3rd September, 1996, together with an explanatory memorandum making certain amendments in the notification No. 126/94 Cus. dated the 3rd June, 1994.

- (iii) G.S.R. No. 490 (E) published in Gazette of India dated the 23rd October, 1996, together with an explanatory memorandum making certain amendments in the notification No. 104/94 Cus. Dated the 30th May, 1995.

- (iv) G.S.R. 527(E) Published in Gazette of India dated the 19th November, 1996 together with explanatory memorandum making certain amendments in the notification No. 177/94-Cus. Dated the 21st October, 1994.

- (v) S.O. No.160(E) published in Gazette of India dated the 28th February, 1996, together with an explanatory memorandum regarding revised rates of exchange for conversion of certain foreign currencies into Indian currency or vice-versa for the purposes of assessment of imports.

- (vi) S.O. 161(E), published in Gazette of India dated the 28th February, 1996 together with an explanatory memorandum regarding rates of exchange for conversion of certain foreign currencies into Indian currency or vice-versa for the purposes of the assessment of exports.

- (vii) S.O. 189(E), published in Gazette of India dated the 14th March, 1996 together with an explanatory memorandum regarding revised rates of exchange for conversion of certain foreign currencies into Indian currency or vice-versa for the purposes of assessment of imports, together with a corrigendum thereto published in Notification No.S.O.241 (E) dated the 22nd March, 1996.

- (viii) S.O. 190(E) published in Gazette of India dated the 14th March, 1996 together with an explanatory memorandum regarding revised rates of exchange for conversion of certain foreign currencies into Indian currency or vice-versa for the purposes of assessment of exports, together with a corrigendum thereto published in Notification No.S.O.242(E) dated the 22nd March, 1996.

- (ix) S.O.221(E) published in Gazette of India dated the 19th March, 1996 together with an explanatory memorandum regarding revised rates of exchange for conversion of certain foreign currencies into Indian currency or vice-versa for the purposes of assessment of imports.

- (x) S.O.222(E) published in Gazette of India dated the 19th March, 1996 together with an explanatory memorandum regarding

- revised rates of exchange of conversions of certain foreign currencies into Indian currency or vice-versa for purposes of assessment of exports.
- (xi) S.O.246(E) published in Gazette of India dated the 25th March, 1996 together with an explanatory memorandum regarding revised rates of exchange for conversion of certain foreign currencies into Indian currency or vice-versa for purposes of assessment of imports.
- (xii) S.O.247(E) published in Gazette of India dated the 25th March, 1996 together with an explanatory memorandum regarding revised rates of exchange for conversion of certain foreign currencies into Indian currency or vice-versa for purposes of assessment of exports.
- (xiii) S.O.314(E) published in Gazette of India dated the 24th April, 1996 together with an explanatory memorandum regarding revised rates of exchange for conversion of certain foreign currencies into Indian currency or vice-versa for purposes of assessment of imports.
- (xiv) S.O.315 (E) published in Gazette of India dated the 24th April, 1996 together with an explanatory memorandum regarding revised rates of exchange for conversion of certain foreign currencies into Indian currency or vice-versa for purposes of assessment of exports.
- (xv) S.O.377(E) published in Gazette of India dated the 28th May, 1996 together with an explanatory memorandum regarding revised rates of exchange for conversion of certain foreign currencies into Indian currency or vice-versa for purpose of assessment of imports.
- (xvi) S.O.378(E) published in Gazette of India dated the 28th May, 1996 together with an explanatory memorandum regarding revised rates of exchange for conversion of certain foreign currencies into Indian currency or vice-versa for purpose of assessment of imports.
- (xvii) S.O.456(E) published in Gazette of India dated the 25th June, 1996 together with an explanatory memorandum regarding revised rates of exchange for conversion of certain foreign currencies into Indian currency or vice-versa for purpose of assessment of imports.
- (xviii) S.O.457(E) published in Gazette of India dated the 25th June, 1996 together with an explanatory memorandum regarding
- revised rates of exchange for conversion of certain foreign currencies into Indian currency or vice-versa for purpose of assessment of imports.
- (xix) S.O.538(E) published in Gazette of India dated the 28th July, 1996 together with an explanatory memorandum regarding revised rates of exchange for conversion of certain foreign currencies into Indian currency or vice-versa for purpose of assessment of imports.
- (xx) S.O.539(E) published in Gazette of India dated the 25th July, 1996 together with an explanatory memorandum regarding revised rates of exchange for conversion of certain foreign currencies into Indian currency or vice-versa for purpose of assessment of imports.
- (xxi) S.O.591(E) published in Gazette of India dated the 27th August, 1996 together with an explanatory memorandum regarding revised rates of exchange for conversion of certain foreign currencies into Indian currency or vice-versa for purpose of assessment of imports.
- (xxii) S.O.592(E) published in Gazette of India dated the 27th August, 1996 together with an explanatory memorandum regarding revised rates of exchange for conversion of certain foreign currencies into Indian currency or vice-versa for purpose of assessment of imports.
- (xxiii) S.O.653(E) published in Gazette of India dated the 25th September, 1996 together with an explanatory memorandum regarding revised rates of exchange for conversion of certain foreign currencies into Indian currency or vice-versa for purpose of assessment of imports.
- (xxiv) S.O.654(E) published in Gazette of India dated the 25th September, 1996 together with an explanatory memorandum regarding revised rates of exchange for conversion of certain foreign currencies into Indian currency or vice-versa for purpose of assessment of imports.
- (xxv) S.O.746(E) published in Gazette of India dated the 28th October, 1996 together with an explanatory memorandum regarding revised rates of exchange for conversion of certain foreign currencies into Indian currency or vice-versa for purpose of assessment of imports.
- (xvi) S.O.747(E) published in Gazette of India dated the 28th October, 1996 together with an explanatory memorandum

regarding revised rates of exchange for conversion of certain foreign currencies into Indian currency or vice-versa for purpose of assessment of imports.

[Placed in Library. See No. LT 904/96]

- (3) A copy each of the following Notification (Hindi and English versions) under sub-section (4) of section 94 of the Finance Act, 1994:-

(i) The Service Tax (Second Amendment) Rules, 1996 published in Notification No. G.S.R.541(E) in Gazette of India dated the 26th November, 1996, together with an explanatory memorandum.

(ii) G.S.R.542(E) published in Gazette of India dated the 26th November, 1996 together with an explanatory memorandum making certain amendments in the Notification No. 5/96 service Tax dated the 3rd April, 1996.

(iii) G.S.R. 543(E) published in Gazette of India dated the 26th November, 1996 together with an explanatory memorandum seeking to exempt the taxable service provided by any insurer carrying a general insurance business, for non-life insurance premium, to Diplomatic Missions of specified 73 countries from the whole of the Service Tax leviable thereon.

[Placed in Library. See No. LT 905/96]

- (4) A copy each of the following Notifications (Hindi and English versions) under section 296 of the Income Tax Act, 1961:-

(i) The Income-Tax (Fifth Amendment) Rules, 1996 published in Notification No. S.O. 808(E) in Gazette of India dated the 21st November, 1996.

(ii) The Income-Tax (Sixth Amendment) Rules, 1996 published in Notification No. S.O. 810(E) in Gazette of India dated the 22nd November, 1996.

[Placed in Library. See No. LT 906/96]

- (5) A copy of the companies (Issue of Share Certificates) Amendment Rules, 1996 (Hindi and English versions) Published in Notification No. G.S.R.476(E) in Gazette of India dated the 16th October, 1996 under sub-section (3) of section 642 of the companies Act, 1996.

[Placed in Library. See No. LT 907/96]

- (6) A copy each of the following Notifications (Hindi and English versions) under sub-section (2) of section 38 of the Central Excises and Salt Act, 1944:-

(i) The Central Excise (Ninth Amendment)

Rules, 1996 published in Notification No.G.S.R.531(E) in Gazette of India dated the 20th November, 1996 together with an explanatory memorandum.

[Placed in Library. See No. LT 908/96]

- (ii) The Adhoc Exemption Order No.52/17/96 CX dated the 22nd November, 1996 seeking to exempt from the payment of whole of the excise duty leviable on X-Ray plant to be installed in the Charitable dispensary of Ramakrishna Mission Vidyapith, Bihar.

[Placed in Library. See No. LT 909/96]

- (7) A copy of the Consolidated Report (Hindi and English versions) on the working of the Public Sector Banks for the year ended the 31st March, 1995.

[Placed in Library. See No. LT 910/96]

- (8) (i) A copy of the Annual Report (Hindi and English versions) of the Industrial Development Bank of India, Bombay, for the year 1995-96, alongwith Audited Accounts, under sub-section (5) of section 18 and sub-section (5) of section 23 of the Industrial Development Bank of India Act, 1964.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Industrial Development Bank of India, Bombay, for the year 1995-96.

[Placed in Library. See No. LT 911/96]

- (9) A copy of the Annual Report (Hindi and English versions) on the working and Administration of the Companies Act, 1956 for the year ended the 31st March, 1996, under section 368 of the said Act.

[Placed in Library. See No. LT 912/96]

- (10) A copy each of the following papers (Hindi and English versions) under sub-section (5) of section 48 of the National Bank for Agriculture and Rural Development Act, 1981:-

(i) Annual Report of the National Bank for Agriculture and Rural Development, Bombay, for the year 1995-96, alongwith Audited Accounts.

(ii) Review by the Government of the working of the National Bank for Agriculture and Rural Development, Bombay, for the year 1995-96.

(iii) Statistical Statements on the Annual Report of the National Bank for Agriculture and Rural Development, Bombay, for the year 1995-96.

[Placed in Library. See No. LT 913/96]

(11) A copy each of the following Annual Report and Accounts (Hindi and English versions) of the Rural Banks for the year ended on the 31st March, 1995, together with Auditors' Report thereon:-

(i) Shri Visakha Grameena Bank, Srikakulam.
[Placed in Library, See No. LT 914/96]

(ii) Kisan Gramin Bank, Budaun.
[Placed in Library, See No. LT 915/96]

(12) A copy each of the following Annual Report and Accounts (Hindi and English versions) of the Regional Rural Banks for the year ended on the 31st March, 1996, together with Auditor's Report thereon:-

(i) Mithila Kshetriya Gramin Bank, Darbhanga.
[Placed in Library, See No. LT 916/96]

(ii) Varada Grameena Bank, Kumta.
[Placed in Library, See No. LT 917/96]

(iii) Krishana Grameena Bank, Gulbarga.
[Placed in Library, See No. LT 918/96]

(iv) Himachal Gramin Bank, Mandi.
[Placed in Library, See No. LT 919/96]

(v) Chambal Kshetriya Gramin Bank, Murena.
[Placed in Library, See No. LT 920/96]

(vi) Malwa Gramin Bank, Sangrur.
[Placed in Library, See No. LT 921/96]

(vii) Parvatiya Gramin Bank, Chamba.
[Placed in Library, See No. LT 922/96]

(viii) Siwan Kshetriya Gramin Bank, Siwan.
[Placed in Library, See No. LT 923/96]

(ix) Tulsi Gramin Bank, Banda.
[Placed in Library, See No. LT 924/96]

(x) Kutch Gramin Bank, Bhuj.
[Placed in Library, See No. LT 925/96]

(xi) Rajgarh-Sehore Kshetriya Gramin Bank, Sehore.
[Placed in Library, See No. LT 926/96]

(xii) Marathwada Gramin Bank, Nanded.
[Placed in Library, See No. LT 927/96]

(xiii) Fatehpur Kshetriya Gramin Bank, Fatehpur.
[Placed in Library, See No. LT 928/96]

(xiv) Devi Patan Kshetriya Gramin Bank, Gonda.
[Placed in Library, See No. LT 929/96]

(xv) Pinakini Grameena Bank, Nellore.
[Placed in Library, See No. LT 930/96]

(xvi) Bundelkhand Kshetriya Gramin Bank, Tikamgarh.
[Placed in Library, See No. LT 931/96]

(xvii) Begusarai Kshetriya Gramin Bank, Begusarai.
[Placed in Library, See No. LT 932/96]

(xviii) Gomti Gramin Bank, Jaunpur.
[Placed in Library, See No. LT 933/96]

(xix) North Malabar Gramin Bank, Kannur.
[Placed in Library, See No. LT 934/96]

(xx) Sravasthi Gramin Bank, Bahraich.
[Placed in Library, See No. LT 935/96]

(xxi) Alaknanda Gramin Bank, Pauri (Garhwal)
[Placed in Library, See No. LT 936/96]

(xxii) Junagadh-Amreli Gramin Bank, Junagadh.
[Placed in Library, See No. LT 937/96]

(xxiii) Kashi Gramin Bank, Varanasi.
[Placed in Library, See No. LT 938/96]

(xxiv) Cauvery Grameena Bank, Mysore.
[Placed in Library, See No. LT 939/96]

(xxv) Muzaffanagar Kshetriya Gramin Bank, Muzaffarnagar.
[Placed in Library, See No. LT 940/96]

(xxvi) Ratlam-Mandsaur Kshetriya Gramin Bank, Mandsaur.
[Placed in Library, See No. LT 941/96]

(xxvii) Saryu Gramin Bank, Lakhimpur Kheri.
[Placed in Library, See No. LT 942/96]

(xxviii) Saran Kshetriya Gramin Bank, Chapra.
[Placed in Library, See No. LT 943/96]

(xxix) Ratnagiri Sindhudurg Gramin Bank, Ratnagiri.
[Placed in Library, See No. LT 944/96]

(xxx) Shivalik Kshetriya Gramin Bank, Hoshiarpur.
[Placed in Library, See No. LT 945/96]

(xxxi) Thane Gramin Bank, Thane.
[Placed in Library, See No. LT 946/96]

(xxxii) Shri Venkateswara Grameena Bank, Chittoor.
[Placed in Library, See No. LT 947/96]

- (xxxiii) Jamuna Gramin Bank, Agra.
[Placed in Library, See No. LT 948/96]
- (xxxiv) Alwar Bharatpur Anchalik Gramin Bank, Bharatpur.
[Placed in Library, See No. LT 949/96]
- (xxxv) Marwar Gramin Bank, Pali.
[Placed in Library, See No. LT 950/96]
- (xxxvi) Malaprabha Grameena Bank, Dharwar.
[Placed in Library, See No. LT 951/96]
- (xxxvii) Hindon Gramin Bank, Ghaziabad.
[Placed in Library, See No. LT 952/96]
- (xxxviii) Akola Gramin Bank, Akola.
[Placed in Library, See No. LT 953/96]
- (xxxix) Farukhabad Gramin Bank, Farrukhabad.
[Placed in Library, See No. LT 954/96]
- (xl) Ambala-Kurukshetra Gramin Bank, Ambala.
[Placed in Library, See No. LT 955/96]
- (xli) Sri Ganganagar Kshetriya Gramin Banks, Sriganganagar.
[Placed in Library, See No. LT 956/96]
- (xlii) Bhilwara-Ajmer Kshetriya Gramin Bank, Bhilwara.
[Placed in Library, See No. LT 957/96]
- (xliii) Chhatrasal Gramin Bank, Orai (Distt. Jalaun).
[Placed in Library, See No. LT 958/96]
- (xliv) Koraput Panchabati Gramya Bank, Jeypore.
[Placed in Library, See No. LT 959/96]
- (xlv) Ganga Yamuna Gramin Bank, Dehradun.
[Placed in Library, See No. LT 960/96]
- (xlvi) Kshetria Kisan Gramin Bank, Mainpuri.
[Placed in Library, See No. LT 961/96]
- (xlvii) Chhindwara-Seoni Kshetriya Gramin Bank, Chhindwara.
[Placed in Library, See No. LT 962/96]
- (xlviii) Sahdol Kshetriya Gramin Bank, Sahdol.
[Placed in Library, See No. LT 963/96]
- (xlix) Nainital-Almora Kshetriya Gramin Bank, Nainital.
[Placed in Library, See No. LT 964/96]
- (l) Jamnagar Rajkot Gramin Bank, Jamnagar.
[Placed in Library, See No. LT 965/96]
- (li) Surat-Bharuch Gramin Bank, Bharuch.
[Placed in Library, See No. LT 966/96]
- (lii) Aravali Kshetriya Gramin Bank, Sawai Madhopur.
[Placed in Library, See No. LT 967/96]
- (liii) Gorakhpur Kshetriya Gramin Bank, Gorakhpur.
[Placed in Library, See No. LT 968/96]
- (liv) Sri Saraswathi Grameena Bank, Adilabad.
[Placed in Library, See No. LT 969/96]
- (lv) Vallalar Grama Bank, Cuddalore.
[Placed in Library, See No. LT 970/96]
- (lvi) Sahyadri Gramin Bank, Shimoga.
[Placed in Library, See No. LT 971/96]
- (lvii) Bhandara Gramin Bank, Bhandara.
[Placed in Library, See No. LT 972/96]
- (lviii) Vaishali Kshetriya Gramin Bank, Muzaffarpur.
[Placed in Library, See No. LT-973/96]
- (lix) Hazaribag Kshetriya Gramin Bank, Hazaribagh.
[Placed in Library, See No. LT-974/96]
- (lx) Thar Aanchalik Gramin Bank, Jodhpur.
[Placed in Library, See No. LT-975/96]
- (lxi) Mewar Aanchalik Gramin Bank, Udaipur.
[Placed in Library, See No. LT-976/96]
- (lxii) Bhojpur-Rohtas Gramin Bank, Arrah.
[Placed in Library, See No. LT-977/96]
- (lxiii) Visveshvaraya Grameena Bank, Mandya.
[Placed in Library, See No. LT-978/96]
- (lxiv) Manjira Grameena Bank, Sangareddy.
[Placed in Library, See No. LT-979/96]
- (lxv) Ranchi Kshetriya Gramin Bank, Ranchi.
[Placed in Library, See No. LT-980/96]
- (lxvi) Kalpatharu Grameena Bank, Tumkur.
[Placed in Library, See No. LT-981/96]
- (lxvii) Magadh Gramin Bank, Gaya.
[Placed in Library, See No. LT-982/96]
- (lxviii) Nagaland Rural Bank, Kohima.
[Placed in Library, See No. LT-983/96]
- (lxix) Gopalganj Kshetriya Gramin Bank, Gopalganj.
[Placed in Library, See No. LT-984/96]

- (lxx) Vidisha-Bhopal Kshetriya Gramin Bank, Vidisha.
[Placed in Library, See No. LT-985/96]
- (lxxi) Shivpuri-Guna Kshetriya Gramin Bank, Shivpuri.
[Placed in Library, See No. LT-986/96]
- (lxxii) Yavatmal Gramin Bank, Yavatmal.
[Placed in Library, See No. LT-987/96]
- (lxxiii) Kanpur Kshetriya Gramin Bank, Kanpur.
[Placed in Library, See No. LT-988/96]
- (lxxiv) Basti Gramin Bank, Basti.
[Placed in Library, See No. LT-989/96]
- (lxxv) Rani Laxmibai Kshetriya Gramin Bank, Jhansi.
[Placed in Library, See No. LT-990/96]
- (lxxvi) Chitradurga Gramin Bank, Chitradurga.
[Placed in Library, See No. LT-991/96]
- (lxxvii) Buldana Gramin Bank, Buldana.
[Placed in Library, See No. LT-992/96]
- (lxxviii) Golconda Grameena Bank, Hyderabad.
[Placed in Library, See No. LT-993/96]
- (lxxix) Dhenkanal Gramya Bank, Dhenkanal.
[Placed in Library, See No. LT-994/96]
- (lxxx) Kalahandi Anchalika Gramya Bank, Bhawanipatna.
[Placed in Library, See No. LT-995/96]
- (lxxxii) Sree Anantha Grameena Bank, Anantapur.
[Placed in Library, See No. LT-996/96]
- (lxxxiii) Bikaner Kshetriya Gramin Bank, Bikaner.
[Placed in Library, See No. LT-997/96]
- (lxxxiiii) Samastipur Kshetriya Gramin Bank, Samastipur.
[Placed in Library, See No. LT-998/96]
- (lxxxv) Madhubani Kshetriya Gramin Bank, Madhubani.
[Placed in Library, See No. LT-999/96]
- (lxxxvi) Samyut Kshetriya Gramin Bank, Azamgarh.
[Placed in Library, See No. LT-1000/96]

Review of the Working and Annual Report of the Cotton Corporation of India Limited, Mumbai, for 1995-96 etc.

THE MINISTER OF TEXTILES (SHRI R.L. JALAPPA):
I beg to lay on the Table-

- (1) A copy each of the following papers (Hindi and

English versions) under sub-section (1) of section 619A of the Companies Act, 1956 :

- (i) Review by the Government of the working of the Cotton Corporation of India Limited, Mumbai, for the year 1995-96.
- (ii) Annual Report of the Cotton Corporation of India Limited, Mumbai for the year 1995-96, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
[Placed in Library, See No. LT-1001/96]
- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Apparel Export Promotion Council, New Delhi, for the year 1995-96, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Apparel Export Promotion Council, New Delhi for the year 1995-96.
[Placed in Library, See No. LT-1002/96]
- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Silk and Art Silk Mills' Research Association Mumbai, for the year 1995-96, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Silk and Art Silk Mills' Research Associations, Mumbai, for the year 1995-96.
[Placed in Library, See No. LT-1003/96]

Notification Under Section 19 of the Foreign Trade (Development and Regulation) Act, 1992 etc.

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI S.R. BALASUBRAMONIYAN) : On behalf of Shri Bolla Bulli Ramaiah, I beg to lay on the Table-

- (1) A copy of the Notification No. S.O. 655 (E) (Hindi and English versions) published in Gazette of India dated the 26th September, 1996 making certain amendments in the Foreign Trade (Exemption from Application of Rules in certain cases) Order, 1993, under sub-section (3) of section 19 of the Foreign Trade (Development and Regulation) Act, 1992.
[Placed in Library, See No. LT-1004/96]
- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Plastics and Linoleums Export Promotion Council, Mumbai, for the year 1995-96 alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Plastics and Linoleums Export Promotion Council, Mumbai, for the year 1995-96.

[Placed in Library, See No. LT-1005/96]

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Engineering Export Promotion Council, Calcutta, for the year 1994-95, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Engineering Export Promotion Council, Calcutta, for the year 1994-95.

- (4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

[Placed in Library, See No. LT-1006/96]

Review of the Working of the Annual Report of Singareni Collieries Company Limited, Kothagudem for 1995-96 etc.

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRIMATI KANTI SINGH) : I beg to lay on the Table -

- (1) A copy each of the following papers (Hindi and English versions) under sub-sections (1) of section 619A of the Companies, Act, 1956 :

- (a) (i) Review by the Government of the working of the Singareni Collieries Company Limited, Kothagudem, for the year 1995-96.

- (ii) Annual Report of the Singareni Collieries Company Limited, Kothagudem, for the year 1995-96, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT-1007/96]

- (b) (i) Review by the Government of the working of the Coal India Limited, Calcutta, and its subsidiary Companies, for the year 1995-96 (Volumes I and II).

- (ii) Annual Report of the Coal India Limited, Calcutta, and its subsidiary Companies for the year 1995-96 (Volumes I and II) for the year 1995-96, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT-1008/96]

Statement showing action taken by the Government on various assurances etc. given during various sessions of Ninth, Tenth and Eleventh Lok Sabha.

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI S.R. BALASUBRAMONIYAN) : I beg to lay on the Table:

- (1) A copy each of the following statements (Hindi and English versions) showing action taken by the Government on various assurances, promises and undertakings given by the Ministers during the various sessions of Ninth, Tenth and Eleventh Lok Sabha :

- (i) Statement No. XXI First Session, 1989

[Placed in Library, See No. LT-1009/96]

Ninth
Lok
Sabha

- (ii) Statement No. XXXV Third Session, 1990

[Placed in Library, See No. LT-1010/96]

- (iii) Statement No. XXXV First Session, 1991

[Placed in Library, See No. LT-1011/96]

- (iv) Statement No. XXIX Second Session, 1991

[Placed in Library, See No. LT-1012/96]

- (v) Statement No. XXXI Third Session, 1992

Tenth
Lok
Sabha

[Placed in Library, See No. LT-1013/96]

- (vi) Statement No. XXVIII Fourth Session, 1992

[Placed in Library, See No. LT-1014/96]

- (vii) Statement No. XXV Sixth Session, 1993

[Placed in Library, See No. LT-1015/96]

- (viii) Statement No. XXI Seventh Session, 1993

[Placed in Library, See No. LT-1016/96]

- (ix) Statement No. XX Eighth Session, 1993

[Placed in Library, See No. LT-1017/96]

Tenth
Lok
Sabha

- (x) Statement No. XVIII Ninth Session, 1994

[Placed in Library, See No. LT-1018/96]

- (xi) Statement No. IX Tenth Session, 1994

[Placed in Library, See No. LT-1019/96]

(xii) Statement No. XIII Eleventh Session, 1994

[Placed in Library. See No. LT-1020/96]

(xiii) Statement No. XI Twelfth Session, 1994

[Placed in Library. See No. LT-1021/96]

(xiv) Statement No. IX Thirteenth Session, 1995

[Placed in Library. See No. LT-1022/96] Tenth Lok Sabha

(xv) Statement No. VI Fourteenth Session, 1995

[Placed in Library. See No. LT-1023/96]

(xvi) Statement No. IV Fifteenth Session, 1995

[Placed in Library. See No. LT-1024/96]

(xvii) Statement No. III Sixteenth Session, 1996

[Placed in Library. See No. LT-1025/96]

(xviii) Statement No. I Second Session, 1996 (Vol. I and II) Eleventh Lok Sabha

[Placed in Library. See No. LT-1025A/96]

14.02½ hrs.

PUBLIC ACCOUNTS COMMITTEE

Statements

[English]

SHRI NIRMAL KANTI CHATTERJEE (Dumdum) : I beg to lay on the Table (Hindi and English versions) of the Statements showing action taken by Government on the recommendations contained in Chapter-I and final replies in respect of Chapter-V of the following Reports:

- (1) 181st Report (7th Lok Sabha) on Wealth Tax
- (2) 194 Report (7th Lok Sabha) on Irregular Allowance on Relief in respect of newly established Undertakings
- (3) 220th Report (7th Lok Sabha) Revenue Demands written-off by the Department.
- (4) 36th Report (8th Lok Sabha) on Incorrect Valuation of Unquoted Equity Shares
- (5) 69th Report (8th Lok Sabha) on Mistakes in the Allowance of contributions to Provident Funds
- (6) 152nd Report (8th Lok Sabha) on Disposal of Immovable Properties Attached Towards Tax Recovery

(7) 175th Report (8th Lok Sabha) on Working of a Film Circle

(8) 28th Report (9th Lok Sabha) on Outstanding Audit Objections

(9) 13th Report (10th Lok Sabha) on Assessment Procedure - Summary and Scrutiny Assessment

(10) 7th Report (10th Lok Sabha) on Interest Tax Assessment

(11) 41st Report (10th Lok Sabha) on Income Excaping Assessment.

14.03 hrs.

MESSAGES FROM RAJYA SABHA

[English]

SECRETARY-GENERAL : Sir, I have to report the following messages received from the Secretary-General of Rajya Sabha :

- (i) "In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Provisions of the Panchayats (Extension to the Scheduled Areas) Bill, 1996 which has been passed by the Rajya Sabha at its sitting held on the 12th December, 1996."
- (ii) "In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on the 12th December, 1996 agreed without any amendment to the Delhi Development (Amendment) Bill, 1996 which was passed by the Lok Sabha at its sitting held on the 10th December, 1996."

14.03½ hrs.

PROVISIONS OF THE PANCHAYATS
(EXTENSION TO THE SCHEDULED AREAS)
BILL, 1996

- As passed by Rajya Sabha.

[English]

SECRETARY-GENERAL : Sir, I lay on the Table the Provisions of the Panchayats (Extension to the Scheduled Areas) Bill, 1996, as passed by Rajya Sabha on the 12th December, 1996.